

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(27) C.P.(IB)-1137(MB)/2019

CORAM:

**SHRI M.K. SHRAWAT  
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH  
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.11.2019**

NAME OF THE PARTIES: PSV Consultants  
V/s  
Smart I Security & Automation Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit, can file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **15.01.2020**.

Sd/-

**CHANDRA BHAN SINGH  
Member (Technical)**

Sd/-

**M.K. SHRAWAT  
Member (Judicial)**

14.11.2019  
Jd=